

SHRI PILLO MODY (Godhra): The newspaper came out on the 2nd, and the All India Radio's announcement was on the 5th.

SHRI JYOTIRMOY BOSU: My only humble submission is...

MR. SPEAKER: You have made your submission. Papers to be laid,

12.11 hrs.

PAPERS LAID ON THE TABLE

MAIN RECOMMENDATIONS OF THE TOBACCO EXCISE TARIFF COMMITTEE re. CENTRAL EXCISE TARIFF ON TOBACCO AND ITS PRODUCTS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of the Main Recommendations (Hindi and English versions) of the Tobacco Excise Tariff Committee regarding the Central Excise Tariff Structure for Tobacco and its products other than cigarettes. [Placed in Library. See No. LT-9163/75].

REVIEW AND ANNUAL REPORT OF MOGUL LINE LTD., BOMBAY AND MERCHANT SHIPPING (WRECKS AND SALVAGE) AMENDMENT RULES, 1975

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TREVEDI): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 819A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1973-74.

- (ii) Annual Report of the Mogul Line Limited, Bombay, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9164/75].

- (2) A copy of the Merchant Shipping (Wrecks and Salvage) Amendment Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 259 in Gazette of India dated the 22nd February, 1975, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-9165].

DELHI MUNICIPAL CORPORATION (ELECTION OF COUNCILORS) (AMENDMENT) RULES, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a copy of the Delhi Municipal Corporation (Election of Councilors) (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. F. 2(30)/73-LSG in Delhi Gazette. dated the 11th February, 1975 under sub-section (2) of section 479 of the Delhi Municipal Corporation Act, 1957. [Placed in Library. See No. LT-9166/75.]

NAVY LEAVE (SECOND AMENDMENT) REGULATIONS, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy of the Navy Leave (Second Amendment) Regulations, 1975 (Hindi and English versions) published in Notification No. S.R.O. 77 in Gazette of India, dated the 1st March, 1975, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-9167/75.]